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ITEM NO.53

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.10294/2015

(Arising out of impugned final judgment and order dated 27/10/2014

in CMWP No. 54886/2005 passed by the High Court of Judicature at Allahabad)

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

HARENDRA SINGH SIROHI

Respondent(s)

(With interim relief and office report)

Date : 28/10/2016 This petition was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE DIPAK MISRA

HON&#39;BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Mr. T. N. Singh, AOR

Mr. Vikas K. Singh, Adv.

For Respondent(s) Mr. Jitendra Mohan Sharma, Sr. Adv.

Mr. Sameer Singh, Adv.

Mr. Nitin Singh, Adv.

Mr. Ajit Sharma, AOR

UPON hearing the counsel the Court made the following

O R D E R

Let the matter be listed in the third week of February, 2017, for final disposal on a non-miscellaneous day.

(Chetan Kumar)

Court Master (H.S. Parasher)

Court Master